## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated Shillong, the 16th November,2019.

No.HCM-II/130/2018-Estt/ 6608 Pursuant to Notification No. K.13034/01/2019-US.I dated 13<sup>th</sup> November, 2019 of the Government of India, Ministry of Law & Justice (Department of Justice), it is hereby notified that Hon'ble Mr. Justice Wanlura Diengdoh, District & Sessions Judge, East Khasi Hills District, Shillong has assumed charge of the office of the Judge of High Court of Meghalaya in the forenoon of 15<sup>th</sup> November, 2019.

By Order,

## REGISTRAR GENERAL

Memo No.HCM-II/130/2018-Estt/6608 A Dated, the 16th November, 2019 Copy for information:-

- The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court of India, New Delhi.
- 2. The Registrar-cum-PPS to Hon'ble the Chief Justice, for his Lordship's Information.
- 3. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, for his Lordship's information.
- 4. The Private Secretary to Hon'ble Mr.Justice W.Diengdoh, for his Lordship's information.
- 5. The Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
- 6. The Private Secretary to Hon'ble the Chief Minister, Meghalaya, Shillong.
- 7. The Chief Secretary, Government of Meghalaya, Shillong.
- 8. The Secretary General, Supreme Court of India, New Delhi.
- The Joint Secretary to the Govt. of India, Ministry of Law & Justice, Department of Justice with reference to notification K.13034/01/2019-US.I dated 13<sup>th</sup> November,2019.
- The Accountant General (A&E), Meghalaya, Shillong, with enclosed copy of Notification No. K.13034/01/2019-US.I dated 13<sup>th</sup> November,2019.
- 11. The Secretary to the Govt. of Meghalaya, Law Department.
- 12. The Advocate General, Meghalaya, Shillong.

- 13. The Director General of Police, Govt. of Meghalaya, Shillong.
- The Registrar General, all High Courts.
- 15. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 16. The Deputy Commissioner, all Districts.
- 17. The District & Sessions Judge, all Districts.
- 18. The Judge, all Autonomous District Councils.
- 19. The Chairperson, Meghalaya Human Rights Commission, Shillong.
- 20. The Chairperson, Meghalaya Lokayukta, Shillong.
- 21. The Director, Meghalaya State Judicial Academy, Shillong.
- The Registrar/Secretary to the Central Administrative Tribunal (CAT)
  61/35, Copernicus Marg, New Delhi-110001.
- 23. The Registrar/Secretary to the National Green Tribunals (NGT), Faridkot House, Copernicus Marg, New Delhi.
- 24. The State Informatics Officer, NIC, Meghalaya State Centre, Shillong for information and necessary action.
- 25. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- 26. The President/Secretary, all Bar Associations in the State.
- 27. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
  - The Accountant-cum-cashier, High Court of Meghalaya, Shillong with enclosed copy of Notification No. K.13034/01/2019-US.I dated 13<sup>th</sup> November,2019.
  - 29. Office file.

REGISTRAR GENERAL